

(2023) 01 JH CK 0036

In the Jharkhand High Court

Case No : Writ Petition (C) No. 1122 Of 2012

Sanjay Kumar Choubey

APPELLANT

Vs

State Of Jharkhand And Others

RESPONDENT

Date of Decision : 24-01-2023

Acts Referred:

Citation : (2023) 01 JH CK 0036

Hon'ble Judges : Anubha Rawat Choudhary, J

Bench : Single Bench

Advocate : Indrajit Sinha, Ajay Kumar Sah, Rakesh kumar Sahi

Judgement

Anubha Rawat Choudhary, J

1. Learned counsel for the parties are present.
2. Learned counsel for the petitioner prays for time to file supplementary affidavit giving the details of the rent receipts which has been annexed along with the supplementary affidavit in a tabular form so that the respondents may respond to the same. He also undertakes to file typed copy of the documents annexed with the supplementary affidavit for consideration of this court.
3. The affidavit and the typed copies be filed by 15.02.2023.
4. Post this case on 16.02.2023.